GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3505 ANSWERED ON FRIDAY, THE 16TH MARCH, 2018 [PHALGUNA 25, 1939(SAKA)]

SELECTION OF RURAL AREAS UNDER IAP

QUESTION

3505. SHRI RAMSINH RATHWA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

कारपोरेट कार्य मंत्री

- (a) whether the Government proposes to organize Investor Awareness Programmes (IAPs) in the country;
- (b) if so, the details along with the objective and salient features thereof;
- (c) the criteria fixed for selecting rural areas for the purpose; and
- (d) the details of amount allocated and utilized thereof during the current year?

ANSWER

THE MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P. P. CHAUDHARY)
AND CORPORATE AFFAIRS

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी. पी. चौधरी)

- (a) & (b) The Investors Awareness Programmes (IAPs) are organized with the objective of creating awareness amongst investors about fraudulent schemes, facilitating informed investment decisions and to make investors aware about the remedial opportunities and grievance redressal mechanisms.
- (c) Common Service Centre (CSC) e-governance Ltd has been engaged to conduct IAPs in rural areas through Village Level Entrepreneurs (VLEs) for maximum outreach to the target population. At the panchayat level, the CSCs are selected on the basis of the experience of the VLE and activities carried out by them.

(d) As per information available upto 28.02.2018, out of the allocation of Rs. 5.29 crore, utilization of Rs. 4.07 crore has been reported during the current financial year.
